

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2011/ 785/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.U. Ahmed,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 31st January, 2018.


Sub: **Restricted Holiday.**

Ref:- Your letter No.DJKA/521-A/2018, dtd. 12.01.2017.

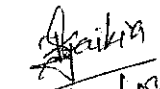
Sir,

With reference to the above, I am directed to inform you that your prayer for Restricted Holiday on 17.01.2018 has been granted/~~rejected~~.

Yours faithfully,

 31.1.18

JT. REGISTRAR (VIGILANCE)


29/01/18